

LOK SABHA  
UNSTARRED QUESTION NO.2239  
TO BE ANSWERED ON 2.12.2019

**CNG Services**

†2239. SHRI PANKAJ CHAUDHARY:

SHRI REBATI TRIPURA:

SHRI RAJENDRA DHEDYA GAVIT:

SHRI CHUNNI LAL SAHU:

SHRI SHA.BRA.DR.JAI SIDDESHWAR SHIVACHRYA MAHASWAMIJI:

SHRI RAMCHARAN BOHRA:

SHRI JAI PRAKASH:

SHRI SELVAM G.:

SHRI DHANUSH M. KUMAR:

SHRI VIJAY KUMAR DUBEY:

SHRI MANOJ TIWARI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the State-wise details of the areas covered by the CNG/PNG network at present including Solapur district in Maharashtra;
- (b) whether the Government has any scheme to promote and strengthen the CNG/PNG services in the country including rural areas, if so, State-wise/UTwise/District-wise details of number of CNG stations proposed to be established especially in Solapur and Palghar districts of Maharashtra, districts of Chhattisgarh and districts of Madhya Pradesh along with the details of land identified and necessary action taken in this regard and time by which these stations will be operationalised;
- (c) the details of the problems faced by the Government in this regard especially in Tamil Nadu and the steps taken to address the challenges faced in improving the natural gas coverage in the country, especially in Tripura;
- (d) whether the present production capacity of CNG is not sufficient to meet the requirement of the country, if so, the details thereof and the reasons therefor;
- (e) the number of persons who have been given permission and the number of persons in waiting list;
- (f) whether Petrol is still preferred fuel among people compared to CNG, if so, the steps taken to popularise the use of CNG among people; and
- (g) the time by which the entire country is likely to be connected with the CNG services including the steps taken by the Government in this regard?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्री

(श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)**

(a) to (g) Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in

Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity and natural gas availability. CGD would be accessible in 229 GAs covering 406 districts spread over 27 States and UTs covering approximately 70 percent of India's population and 53 percent of its geographical area including Solapur and Palghar districts of Maharashtra, districts of Chhattisgarh and districts of Madhya Pradesh. As per the minimum work plan submitted by the entities to PNGRB under 9<sup>th</sup> and 10<sup>th</sup> Round, details of GA-wise CNG Stations, are at **Annexure – I & II**.

As per information provided by Petroleum Planning and Analysis Cell (PPAC), approximately 18,646 MMSCM of Natural gas has been produced domestically and approximately 19,031 MMSCM of LNG has been imported in the country during the period April-October, 2019. This gas also caters to demand of Piped Natural Gas (PNG) and Compressed Natural Gas (CNG).

Entities operating in the State of Tamil Nadu face issues for acquiring Right of Use/Right of Way, delay in grant of permission/clearances and resistance from villages for laying of Natural Gas/other Pipelines.

With regard to development of natural Gas coverage in Tripura, PNGRB has provisionally authorized Indradhanush Gas Grid Limited for development of North-East Natural gas Pipeline. PNGRB has also authorized Gomati District and West Tripura (Except area already authorized) to Tripura Natural Gas Company under 9<sup>th</sup> CGD bidding round.

In order to promote the expansion of CGD networks and enhance the usage of natural gas in cities, the Government has taken following steps:

- i. Domestic gas, which is cheaper than imported gas, has been allocated to meet the entire requirement of PNG (Domestic) and CNG (Transport) segments of CGD sector and it has been kept under no cut category.
- ii. Public Utility Status granted to CGD Projects by Ministry of Labour and Employment.
- iii. Ministry of Defence has issued guidelines for use of PNG in its residential areas/unit lines
- iv. Department of Public Enterprises has issued guidelines to Public Sector Enterprises (PSEs) to have the provisions of PNG in their respective residential complexes.
- v. Ministry of Housing and Urban Affairs has issued advisory to State Governments on following aspects:
  - a. To standardize the Road Restoration/permission charges along with time bound permission in accordance with the local conditions.

- b. Earmarking of land plot for development of CNG Stations at the planning stage of town/city and same should be specified in the revised Master Plan.
- c. Relevant modification in building by-laws for providing gas pipeline infrastructure in residential & commercial buildings at architectural design stage.
- vi. Further, Ministry of Housing and Urban Affairs has directed Central Public Works Department & National Building Construction Corporation to make provisions of PNG in all Government Residential complexes.

## Annexure-I

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (g) OF LOK SABHA UNSTARRED QUESTION NO. 2239 TO BE ANSWERED ON 2.12.2019 REGARDING CNG SERVICES**

**Details of CNG Stations as per the minimum work plan submitted by the entity to PNGRB in 9<sup>th</sup> CGD Bidding Round.**

Unique GA ID	Geographical Area (GA)	State/Union Territories	Minimum Work Program
			CNG Stations
9.01	Srikakulam, Visakhapatnam & Vizianagaram Districts	Andhra Pradesh	211
9.02	Cachar, Hailakandi & Karimganj Districts	Assam	21
9.03	Kamrup & Kamrup Metropolitan Districts	Assam	51
9.04	Aurangabad, Kaimur & Rohtas Districts	Bihar	12
9.05	Begusarai District	Bihar	25
9.06	Gaya & Nalanda Districts	Bihar	46
9.07	Diu & GirSomnath Districts	Daman and Diu & Gujarat	35
9.08	Surendranagar District (EAAA) & Morbi District (EAAA)	Gujarat	20
9.09	Barwala & Ranpur Talukas	Gujarat	4
9.10	Navsari District (EAAA), Surat District (EAAA), Tapi District (EAAA) & the Dangs District	Gujarat	25
9.11	Junagadh District	Gujarat	45
9.12	Kheda District (EAAA) & Mahisagar District	Gujarat	30
9.13	Narmada (Rajpipla) District	Gujarat	4
9.14	Porbandar District	Gujarat	12
9.15	Panchkula District (EAAA), Sirmaur, Shimla & Solan (EAAA) Districts	Haryana & Himachal Pradesh	45
9.16	Bhiwani, Charkhi Dadri & Mahendragarh Districts	Haryana	60
9.17	Hisar District	Haryana	46
9.18	Jhajjar District	Haryana	46
9.19	Sonipat District (Except areas already authorized) & Jind District	Haryana	38
9.20	Nuh & Palwal Districts	Haryana	60
9.21	Bilaspur, Hamirpur & Una Districts	Himachal Pradesh	10
9.22	Bokaro, Hazaribagh & Ramgarh Districts	Jharkhand	99
9.23	Giridih & Dhanbad Districts	Jharkhand	30
9.24	Chitradurga & Davanagere Districts	Karnataka	42
9.25	Udupi District	Karnataka	11
9.26	Ballari & Gadag Districts	Karnataka	24
9.27	Bidar District	Karnataka	4
9.28	Dakshina Kannada District*	Karnataka	100
9.29	Ramanagara District	Karnataka	37
9.30	Kozhikode & Wayanad Districts	Kerala	142
9.31	Malappuram District	Kerala	130
9.32	Kannur, Kasaragod & Mahe Districts	Kerala & Puducherry	125
9.33	Palakkad & Thrissur Districts	Kerala	200

9.34	Bhopal & Rajgarh Districts	Madhya Pradesh	104
9.35	Guna District	Madhya Pradesh	7
9.36	Rewa District	Madhya Pradesh	18
9.37	Satna & Shandol Districts	Madhya Pradesh	8
9.38	Ahmednagar & Aurangabad Districts	Maharashtra	106
9.39	Valsad (EAAA), Dhule & Nashik Districts	Maharashtra & Gujarat	156
9.40	Latur & Osmanabad Districts	Maharashtra	30
9.41	Sangli & Satara Districts	Maharashtra	64
9.42	Sindhudurg District	Maharashtra	25
9.43	Angul & Dhekanal Districts	Odisha	21
9.44	Sundargarh & Jharsuguda Districts	Odisha	20
9.45	Balasore, Bhadrak & Mayurbhanj Districts	Odisha	20
9.46	Bargarh, Debagarh & Sambalpur Districts	Odisha	11
9.47	Ganjam, Nayagarh & Puri Districts	Odisha	15
9.48	Jagatsinghpur & Kendrapara Districts	Odisha	10
9.49	Jajpur & Kendujhar Districts	Odisha	19
9.50	Karaikal & Nagapattinam Districts	Puducherry & Tamil Nadu	27
9.51	Puducherry District*	Puducherry	130
9.52	SAS Nagar District (EAAA), Patiala & Sangrur Districts	Punjab	54
9.53	Ludhiana District (Except area already authorized), Barnala & Moga Districts	Punjab	47
9.54	Jalandhar District (EAAA), Kapurthala & SBS Nagar Districts	Punjab	51
9.55	Barmer, Jaisalmer & Jodhpur Districts	Rajasthan	80
9.56	Alwar (Other than Bhiwadi) & Jaipur Districts*	Rajasthan	132
9.57	Kota District (EAAA), Baran & Chittorgarh (Only Rawatbhata Taluka) Districts	Rajasthan	27
9.58	Bhilwara & Bundi Districts	Rajasthan	25
9.59	Chittorgarh (Other than Rawatbhata Taluka) & Udaipur Districts*	Rajasthan	70
9.60	Dholpur District	Rajasthan	14
9.61	Kanchipuram District*	Tamil Nadu	111
9.62	Chennai & Tiruvallur Districts*	Tamil Nadu	222
9.63	Coimbatore District	Tamil Nadu	273
9.64	Cuddalore, Nagapattinam & Tiruvarur Districts	Tamil Nadu	40
9.65	Ramanathapuram District	Tamil Nadu	11
9.66	Salem District	Tamil Nadu	158
9.67	Tiruppur District	Tamil Nadu	75
9.68	Bhadradi Kothagudem & Khamman Districts	Telangana	12
9.69	Jagtial, Peddapalli, Karimnagar & Rajanna Sircilla Districts	Telangana	5
9.70	Jangaon, Jayashankar Bhupalpally, Mahabubabad, Warangal Urban & Warangal Rural Districts	Telangana	12
9.71	Medak, Siddipet & Sangareddy Districts	Telangana	54
9.72	Medchal-Malkajgiri, Ranga Reddy & Vikarabad Districts	Telangana	110
9.73	Nalgonda Suryapet & Yadadri Bhuvanagiri Districts	Telangana	75
9.74	Gomati District	Tripura	6
9.75	West Tripura (EAAA) District	Tripura	6
9.76	Bulandshahr District (EAAA), Aligarh & Hathras Districts	Uttar Pradesh	46
9.77	Allahabad District (EAAA), Bhadohi & Kaushambi	Uttar Pradesh	24

	Districts		
9.78	Amethi, Pratapgarh & Raebareli Districts	Uttar Pradesh	20
9.79	Auraiya, Kanpur Dehat & Etawah Districts	Uttar Pradesh	27
9.80	Faizabad & Sultanpur Districts	Uttar Pradesh	4
9.81	Gorakhpur, SantKabir Nagar & Kushinagar Districts	Uttar Pradesh	36
9.82	Meerut District (EAAA), Muzaffarnagar & Shamli Districts	Uttar Pradesh	36
9.83	Moradabad (EAAA) District	Uttar Pradesh	27
9.84	Unnao (EAAA) District	Uttar Pradesh	2
9.85	Dehradun District	Uttarakhand	50
9.86	Burdwan District	West Bengal	80
<b>Total</b>			<b>4,603</b>
<i>*Sub-judice  Note : EAAA stands for Excluding/Except Area Already Authorized</i>			

## Annexure-II

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (g) OF LOK SABHA UNSTARRED QUESTION NO. 2239 TO BE ANSWERED ON 2.12.2019 REGARDING CNG SERVICES**

**Details of CNG Stations as per the minimum work plan submitted by the entity to PNGRB in 10<sup>th</sup> CGD Bidding Round.**

Unique GA ID	Geographical Area (GA)	State	Minimum Work Program
			CNG Stations
10.01	Anantapur and YSR (Kadapa) Districts	Andhra Pradesh	134
10.02	Sri PottiSriramulu Nellore District	Andhra Pradesh	81
10.03	Chittoor, Kolar and Vellore Districts	Andhra Pradesh, Karnataka & Tamil Nadu	251
10.04	Araria, Purnia, Katihar and Kishanganj Districts	Bihar	79
10.05	Arwal, Jehanabad, Bhojpur and Buxar Districts	Bihar	50
10.06	Khagaria, Saharsa and Madhepura Districts	Bihar	9
10.07	Lakhisarai, Munger and Bhagalpur Districts	Bihar	16
10.08	Muzaffarpur, Vaishali, Saran and Samastipur Districts	Bihar	222
10.09	Nawada and Koderma Districts	Bihar & Jharkhand	21
10.10	Sheikhpura, Jamui and Deoghar Districts	Bihar & Jharkhand	16
10.11	Kaithal District	Haryana	27
10.12	Sirsa, Fatehabad and Mansa (Punjab) Districts	Haryana & Punjab	54
10.13	Chatra and Palamu Districts	Jharkhand	4
10.14	Seraikela-Kharsawan District	Jharkhand	41
10.15	West Singhbhum District	Jharkhand	5
10.16	Bagalkot, Koppal and Raichur Districts	Karnataka	114
10.17	Chikkamagaluru, Hassan and Kodagu Districts	Karnataka	121
10.18	Kalaburagi and Vijayapura Districts	Karnataka	62
10.19	Mysuru, Mandya and Chamarajanagar Districts	Karnataka	171
10.20	Uttara Kannada, Haveri and Shivamogga Districts	Karnataka	126
10.21	Alapuzha, Kollam and Thiruvananthapuram Districts	Kerala	291
10.22	Ashoknagar District	Madhya Pradesh	9
10.23	Gwalior (EAAA) District and Sheopur District	Madhya Pradesh	26
10.24	Morena District	Madhya Pradesh	8
10.25	Raisen, Shajapur and Sehore Districts	Madhya Pradesh	65
10.26	Shivpuri District	Madhya Pradesh	11
10.27	Sidhi and Singrauli Districts	Madhya Pradesh	11
10.28	Ujjain (EAAA) District, Dewas (EAAA) District and Indore (EAAA) District	Madhya Pradesh	42
10.29	Anuppur, Bilaspur and Korba Districts	Madhya Pradesh and Chhattisgrah	20
10.30	Jhabua, Banswara, Ratlam and Durgapur Districts	Madhya Pradesh	54

		and Rajasthan	
10.31	Jhansi (EAAA) District, Bhind, Jalaun, Lalitpur and Datia Districts	Madhya Pradesh and Uttar Pradesh	29
10.32	Ferozepur, Faridkot and Sri Muktsar Sahib Districts	Punjab	45
10.33	Hoshiarpur and Gurdaspur Districts	Punjab	81
10.34	Ajmer, Pali and Rajsamand Districts	Rajasthan	198
10.35	Jalore and Sirohi Districts	Rajasthan	30
10.36	Azamgarh, Mau and Ballia Districts	Uttar Pradesh	40
10.37	Bareilly (EAAA) District, Pilibhit and Rampur Districts	Uttar Pradesh	140
10.38	Basti and Ambedkarnagar Districts	Uttar Pradesh	18
10.39	Farrukhabad, Etah and Hardoi Districts	Uttar Pradesh	75
10.40	Gonda and Barabanki Districts	Uttar Pradesh	36
10.41	Jaunpur and Ghazipur Districts	Uttar Pradesh	38
10.42	Kanpur (EAAA) District, Fatehpur and Hamirpur Districts	Uttar Pradesh	45
10.43	Mainpuri and Kannauj Districts	Uttar Pradesh	45
10.44	Mirzapur, Chandauli and Sonbhadra Districts	Uttar Pradesh	51
10.45	Shahjahanpur and Budaun Districts	Uttar Pradesh	75
10.46	Bijnor and Nainital Districts	Uttar Pradesh and Uttarakhand	91
10.47	Darjeeling, Jalpaiguri and Uttar Dinajpur Districts	West Bengal	125
10.48	Howrah (EAAA) District and Hoogly (EAAA) District	West Bengal	100
10.49	Nadia (EAAA) District and North 24 Parganas (EAAA) District	West Bengal	110
10.50	South 24 Parganas (EAAA) District	West Bengal	65
<b>Total</b>			<b>3,578</b>
<i>Note : EAAA stands for Excluding/Except Area Already Authorized</i>			



